

Information note to the Press (Press Release No. 43/2024)

TELECOM REGULATORY AUTHORITY OF INDIA

TRAI releases Consultation Paper on "Review of Telecom Consumer Protection Regulation (TCPR), 2012".

New Delhi, the 26th July, 2024: The Telecom Regulatory Authority of India (TRAI) has today released a Consultation Paper on "Review of Telecom Consumer Protection Regulation (TCPR), 2012" for consultation with the stakeholders.

2. The aim of this consultation paper is to review the provisions regarding different types of tariff offerings. In this regard, a consumer survey done under the aegis of TRAI in respect of "Tariffs of telecommunication services and related issues" to initiate consultation process on several issues i.e. "choice of tariff availability" and "validity of vouchers". Further, considering the request of telecom industry the issue of "colour coding of vouchers" and "denomination vouchers" has also been identified for consultation.

3. The Consultation Paper on "Review of Telecom Consumer Protection Regulation (TCPR), 2012" is available on TRAI website www.trai.gov.in.

4. Written comments on the consultation Paper on "Review of Telecom Consumer Protection Regulation (TCPR), 2012" are invited from the stakeholders by 16th August 2024. Counter comments, if any, may be submitted by 23rd August 2024. The comments and counter-comments, if any, may be sent, preferably in electronic form on the e-mail address advfea1@traigov.in.

5. For any clarification/information, Shri Amit Sharma, Advisor (Finance & Economic Analysis) may be contacted at email id advfea1@traigov.in or Tel. No.: +91-011-20907772


(ATUL KUMAR CHAUDHARY)
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